

श्री राम अबधेश सिंह : मंत्री जी कुछ तो बोलें ?

उपसभापति : आप बैठिए ।

श्री राम अबधेश सिंह : अगर मंत्री जी हमारा जवाब नहीं देंगे, तो मैं वाक आउट करता हूँ ।

(At this stage, the Hon. Member left the Chamber)

उपसभापति : श्री मीर्जा इशादबेग
.... एक्सेन्ट ।

श्री सत्य प्रकाश मालवीय ।

Denial of entrance to people wearing
indian dresses in Calcutta swimming Club

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) माननीय उपसभापति महोदया, पिछले शुक्रवार को राष्ट्रीय गौव के संबंध में एक विधेयक माननीय श्री शिव कुमार जी ने प्रस्तुत किया था और महोदया, इसी संबंध में मैं इसी विषय की ओर ध्यान आकर्षित करना चाहता हूँ कि भारत वर्ष में हमारे यहां का जो पहनावा है उसको पहनने पर भी कुछ जगह रोक लगी हुई है । महोदया, कलकत्ता स्वीमिंग पूल क्लब में गत 10 अक्टूबर को एक घटना घटित हुई । श्री आनन्द शंकर जी स्वीमिंग क्लब में कुरता पायजामा और चप्पल पहनकर गए । दरबान ने उनको वहां जाने से रोक दिया क्योंकि वे चूड़ीदार पाजामा और कुरता पहने हुए थे । इस संबंध में एक उद्धरण है, उस ओर मैं ध्यान आकर्षित करना चाहता हूँ "गत 10 अक्टूबर को हुई एक घटना के चलते स्थानीय कलकत्ता स्वीमिंग क्लब विवाद का केन्द्र बन गया है । हुआ यह कि क्लब के अधिकारियों ने स्व. उदय शंकर के पुत्र और मशहूर संगीतकार आनन्द शंकर को क्लब में प्रवेश करने से रोका क्योंकि वे चूड़ीदार पाजामा और कुरता पहने हुए थे । अधिकारियों का तर्क था कि उनकी पोशाक क्लब के नियमों से मेल नहीं खाती ।"

"10 अक्टूबर को आनन्द शंकर इस क्लब में क्रिकेट एसोसिएशन आफ बंगाल (सी ए बी) के अधिकारियों से मिलने गये थे । आनन्द शंकर (सी ए बी) रिलायंस कप समापन समारोह के लिए एक नृत्य संगीत क कार्यक्रम तैयार कर रहे हैं । वे वहां सी. ए. बी. के प्रतिनिधियों से इस सांस्कृतिक समारोह के बारे में बात करने गये थे । वह चूड़ीदार पाजामे और कढ़ाईदार कुरते की पारंपरिक पोशाक में थे । क्लब के लॉन में कार्यक्रम के आयोजक उनका इंतजार कर रहे थे । तभी दरबान ने उनसे आकर कहा कि वह इस पोशाक में क्लब के प्रेसिडेंट पास ही खड़े थे । उन्होंने आनन्द शंकर से कहा कि वह क्लब के उप सचिव (सब सेक्रेटरी) एम. बी. वेल्लोज से मिलें । सचिव ने उन्हें देखते ही क्लब के अहाते में दूर जाने के लिए कहा । अपमानित और परेशान हाल आनन्द शंकर ने सचिव से पूछा कि अगर प्रधान मंत्री चूड़ीदार पाजामा-कुरता (जो वे अक्सर पहनते हैं) पहन कर क्लब में आये तो उनका क्या जवाब होगा ? वेल्लोज ने पलट कर जवाब दिया कि चूड़ीदार पाजामा में वे प्रधान मंत्री या किसी और मंत्री तक को क्लब में प्रवेश की इजाजत नहीं देंगे ।"

महोदया, मेरा निवेदन है कि भारत-वर्ष में इस तरीके से जो सही पहनावा है उसे पहनकर इस प्रकार अगर कोई व्यक्ति कहीं पर जाना चाहता है तो उस पर रोक नहीं होनी चाहिए । यह हमारे पहनावे का ही अपमान नहीं है बल्कि यह हमारे राष्ट्र का भी अपमान है । इस पर सरकार को गंभीरता से विचार करना चाहिए और ऐसे कदम उठाने चाहिए कि जिससे कहीं पर भी इस तरीके का हमारा अपमान नहीं हो क्योंकि यह हमारी संस्कृति के विरुद्ध है । धन्यवाद ।

PAKISTANI MILITARY BUILD-UP
ON JAMMU BORDER

SHRI V. NARAYANASAMY (Pondicherry): Madam, Deputy Chairman, I would like to raise an issue of public im-

portance, i.e. the Pakistani military build-up on Jammu Border.

Madam, Pakistan is building up a new defence channel in the international border of Jammu and Kashmir region and they are also setting up observation towers with American surveillance equipment.

Madam, the towers that they have been setting up near the international border are about 450 mtrs. away from the Indo-Pakistan border in Jammu region. Actually the ground rules provide that they should be 140 mtrs. away from the international border. When objections were raised by the Indian Government, Pakistan simply ignored them saying that they are not recognising any international border in the Jammu and Kashmir region.

In fact, Madam, a group of newsmen went to the international border and they have seen personally a 10-KM long defence channel has been built up by Pakistan in the Ranbirsinghpur sector between Sarhadpur and Uchaisha area within a range of 100 metres to 1000 metres for the purpose of keeping themselves fully prepared for the purpose of attacking our Indian defences there. In fact, Madam, the towers which are built up are within a range of 33 metres to 100 metres, so that they can intercept our communications and the system of passing on information by our defence forces and thereby they can build up their defence system near our international border. In fact, Madam, our border security forces have arrested more than 50 Pakistani spies who have been trying to cross over to the Indian territory in that region. Therefore, Madam, I would like to urge upon the Government to take immediate steps because there is clear violation of international rules of setting up towers and building up of defence channels by Pakistan Government in order that the Government of India can take up the matter with the Pakistan Government for the purpose of stopping such construction and setting up of towers in violation of ground rules. Thank you.

Lapses in Security Arrangements for VVIPs

SHRI MURASOLI MARAN (Tamil Nadu). Madam, Deputy Chaircan, I want

to bring to your attention and to the attention of the House and the Government serious lapses, which have taken place in the security arrangements for VVIPs causing embarrassment to foreign dignitaries like the Hon. Prime Minister of the Soviet Union.

Madam, on the 20th November an interesting thing happened in the junction of the South-Sunken road and Hukambai road. In that junction a car was proceeding and that car was of the Commissioner of Police of Delhi, Mr. Ved Marwah...

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): Who has been shunted out

SHRI MURASOLI MARAN: Yes, who has been shunted out, Madam, in that car of the Police Commissioner, there was another gentleman, and he was no other than Mr. Natwar Singh, our Minister of State for External Affairs. Madam, what business he had got to travel in the Police Commissioner's car? We want to know that. Probably they were buddies, because Mr. Natwar Singh is also a former bureaucrat. Probably they were living in London and other foreign countries together. Madam, what happened is that they were violating all the traffic regulations at that particular time when the Prime Minister of Russia and the Prime Minister of India were proceeding towards Rashtrapati Bhavan. At the same time in the opposite direction came the Police Commissioner's car in which Mr. Natwar Singh was travelling. Suddenly they found the Prime Minister's motorcade approaching and they backed and unfortunately in that process, the car dashed against the car of another Cabinet Minister, Mr. Bhajan Lal. What happened was that all the Black Cats in the car suddenly got down and surrounded the cars. Exactly at that point of time the limousines of the Prime Minister of India and the Soviet Union were advancing in that direction and as one paper has put it, the entire motorcade came to a momentary halt. That is the Prime Minister of Russia and the Prime Minister of India were halted and Prime Minister, Mr. Rajiv Gandhi, who was in the car, noticed